

**DIVISION BENCH**

**ITEM NO. 104**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 108/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 02<sup>nd</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL HEARING:**

Sh. Sandeep Arora, Adv. : *For the Financial Creditor*  
Sh. R.P. Agarwal, Sr. Adv. assisted by Sh. Abhishek Tripathi, Adv. : *For the Corporate Debtor*

**ORDER**

Learned Counsels for the parties present.

This matter is adjourned for the same date when other identical matters are already listed i.e. 11<sup>th</sup> May, 2023 at 2:30 P.M.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**02<sup>nd</sup> May, 2023**

*Bipul Kumar Tiwari*  
*(Stenographer)*